

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2559
ANSWERED ON 01.12.2016

NEW NATIONAL PROJECTS

2559. SHRI RAHUL KASWAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the criteria laid down for categorizing a water project as National Project;
- (b) the details of the projects declared as National Projects as on date, State-wise;
- (c) the year-wise quantum of funds allocated and released for each such project so far during the current plan period;
- (d) whether the Government proposes to declare some other projects particularly Indira Gandhi Canal Project as National Project; and
- (e) if so, the details thereof and the time by which it is likely to be declared as National Project and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) The criteria for selection of a project as national project is given at **Annexure-I**.
- (b) & (c) Sixteen Projects have been declared as National Project. State and Project-wise details including central assistance provided to them are at **Annexure-II**.
- (d) No, Madam.
- (e) Does not arise.

Annexure-I as mentioned in the part (a) of the Lok Sabha Unstarred Qu. No. 2559 Regarding New National Projects due for reply on 01.12.2016

The criteria for selection of National Projects are as under:

1. International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
2. Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river interlinking projects.
3. Intra State projects with additional potential of more than 2,00,000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.
4. Extension, Renovation and Modernization (ERM) projects envisaging restoration of lost irrigation potential of 2,00,000 ha or more would be eligible for inclusion as a National Project subject to :
 - (i) The command Area Development and Water Management (CAD&WM) works shall be ensured in the entire command area of the ERM project.
 - (ii) The CAD&WM works shall be taken up simultaneously with the ERM works so as to facilitate achievement of the bench mark efficiency for water use.
 - (iii) The management of command area system by Water User's Association (WUA's) after the ERM works will be necessary. The WUA's may be entrusted with the responsibility for the collection of irrigation service fees and for undertaking annual repairs by retaining a part of the fee collected.
 - (iv) Independent evaluation of the project will be carried out after project implementation and the project should achieve the benchmark water use efficiency in practice as prescribed by Central Water Commission.

Annexure-II as mentioned in the part (b) & (C) of the Lok Sabha Unstarred Qu. No. 2559 Regarding New National Projects due for reply on 01.12.2016

State-wise and Project-wise details of Central Assistance released to National Projects

Sl. No	State	Name of the Project	1) Irrigation (ha.) 2) Power (MW) 3) Storage (MAF)	Central Assistance Released under scheme of National Project (Up To 29.11.2016) (Rs in Cr.)
1.	Assam	Kulsi Dam Project	1) 20,500 ha. 2) 55 MW 3) 0.28 MAF	Nil
2	Andhra Pradesh	Polavaram Project	1) 2.91Lakh 2) 960 MW 3) 23.44 TMC of water to Vizag city for drinking and industrial purpose and Diversion of 84.70 TMC to Krishna basin	950.00
3.	Arunachal Pradesh	Noa-Dihing Dam Project	1) 3605 ha. 2) 71 MW 3) 0.26 MAF	Nil
4.		Upper Siang Project	1) Indirect 2) 9500 MW 3) 1.44 MAF 4) Flood moderation	Nil
5	Himachal Pradesh	Renuka Dam Project	1) Drinking water 2) 40 MW 3) 0.404 MAF	446.96 (one time special grant)
6.		Gyspa HE Project	1) 0.50 lakh ha 2) 300 MW 3) 0.74 MAF	Nil
7.	Himachal Pradesh/ Uttarakhand	Kishau Multipurpose Project	1) 0.97 Lakh 2) 660 MW 3) 1.04 MAF	Nil
8	Jammu & Kashmir	Ujh Multipurpose project	1) 0.32 lakh 2) 212 MW 3) 0.82 MAF	Nil
9.		Bursar HE Project	1) 1 lakh (indirect) 2) 1230 MW 3) 1 MAF	Nil
10.	Maharashtra	Gosikhurd Irrigation Project	1) 2.50 lakh 2) 3 MW 3) 0.93 MAF	2987.94
11.	Madhya Pradesh & Uttar Pradesh	Ken Betwa Link Project Phase-I	1) 6.35 lakh 2) 78 MW 3) 2.18 MAF	Nil
12.	Punjab	Shahpurkandi Dam Project	1) 0.37 lakh 2) 168 MW 3) 0.012MAF	26.036
13.	Punjab	2 nd Ravi Vyas Link Project	Harness water flowing across border (about 0.58 MAF in non-monsoon period)	Nil
14.	Uttar Pradesh	Saryu Nahar Pariyojna	1) 14.04(NP Component:4.73) 2) Nil 3) Barrage	1159.58
15..	Uttarakhand	Lakhwar Multipurpose Project	1) 33,780 2) 300 MW 3) 0.267 MAF	Nil
16.	West Bengal	Teesta Barrage Project	1) 9.23 lakh (NP component :5.27) 2) 1000 MW 3) Barrage	178.20

